

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1028/2025 in SLP(Crl) No. 2122/2025

JAILAL RAJBHAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION)

Date : 25-07-2025 This matter was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) :

Mr. Sanjeev Malhotra, AOR (mentioned by)

For Respondent(s) :

Ms. Tulika Mukherjee, AOR

UPON mentioning, the Court made the following  
O R D E R

The matter is taken on Board.

List on 07.08.2025.

(DEEPAK GUGLANI)  
AR-cum-PS

(PREETI SAXENA)  
COURT MASTER (NSH)